

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

208. C.P.(IB)/1200(MB)2023

**IN THE MATTER OF**

REGA INTERNATIONAL EXPORTS LLP

VS

Fabtech Technologies International Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 05.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Rishi (VC)  
For the Respondent: None

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**ORDER**

The Ld. Counsel for the Petitioner prays for short adjournment. Allowed as prayed for. Adjourned to **26.04.2024** to be placed in Supplementary List.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)